

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-57(ND)/2016

IN THE MATTER OF:

Mrs. Reena Ahluwalia & Ors.

.... Applicant/petitioner

Vs.

M/s. Suntime Energy Ltd. & Ors.

.... Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

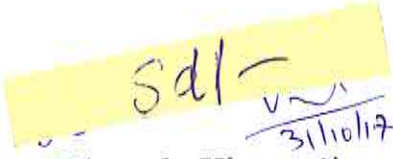
For the Applicant/petitioner :

For the Respondent :

Ms. Parvinder Tanwar, Adv. for R-2

ORDER

By Order of the Bench, the matter is listed on 12.12.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017